

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3197
ANSWERED ON:31.07.2014
DRINKING WATER IN DROUGHT AFFECTED AREAS
Sreeramulu Shri B.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has made any provision for financial assistance to States/AJTs for providing drinking water facilities in drought affected areas in the country including Karnataka;
- (b) if so, the funds allocated and released during each of the last three years and the current year to various drought affected States including Karnataka, State/AJT- wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA)

- (a) Yes, Madam. Under National Rural Drinking Water Programme (NRDWP), 2 % of the total allocation is earmarked and set apart for meeting drinking water needs of the rural areas in the wake of natural disasters which inter alia include droughts. Whenever the deficiency of rainfall received is more than 20% of the long term annual average rainfall or agricultural losses exceed 50%, the States declare districts/blocks/mandals as drought affected and sends Memorandum to the Government of India seeking financial assistance. The Government of India subsequently deposes an Inter-Ministerial Central Team, and based on its report, the High level Committee decides the financial assistance to be provided under the National Disaster Relief Fund and under Calamities sub-components of the National Rural Drinking Water Programme (NRDWP).
- (b) State/UT wise funds released under NRDWP under calamity component for combating scarcity of drinking water due to droughts during the last 3 years including Karnataka are at Annexure.
- (c) Does not arise.